

of atmosphere is created. At the same time, I have already said that if there is anything which is to be done for this purpose, that would also be done. It is not possible to give the details of all the steps that could be taken to ward off the danger which may arise out of the stockpiling of the atomic weapons in any part of the world.

Inclusion of Kudumbi Community of Kerala in the List of Scheduled Casts

*127. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation requesting to include the Kudumbi Community of Kerala in the list of Scheduled Castes; and

(b) if so, the action taken or proposed to be taken in any part of it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The entire question of the revision of the lists of Scheduled Castes and Scheduled Tribes including the matter relating to the Kudumbis, is under consideration of the Government.

SHRI A. NEELALOHITHADASAN NADAR: How many committees of Kerala have given representation for inclusion in the list of Scheduled Castes? What are those communities? When will the Government of India be pleased to take a final decision in this regard?

SHRI YOGENDRA MAKWANA: There are many communities—nearly about 200. I cannot enumerate them here. But I can assure the hon. Member that within a very short time we are coming before this House with an amendment to the Constitution in this regard.

SHRI A. NEELALOHITHADASAN NADAR: The backward Classes Commission headed by shri Mandal submitted its report. What action has been taken by the Government of India? When is the Government of India going to take a final decision in this matter?

SHRI YOGENDRA MAKWANA: This question does not arise from the main question. However, I would like to say that the Commission's Report is under examination of the Government.

SHRI KUSUMA KRISHNA MURTHY: To revise the lists of Scheduled Castes and Scheduled Tribes two times exercise in this regard was made. But both the times they were incomplete because before submitting the Reports both the times Lok Sabha was dissolved. In view of the incompleteness of two exercises and also in view of the number of representations received from time to time from both Scheduled Castes and Scheduled Tribes for inclusion as well as deletion of certain entries from the lists, whether the Government have realised the immediate need to take up the revision of lists? If so, when are they going to take up the matter?

SHRI YOGENDRA MAKWANA: I have replied to the hon. Member's question that the Government is revising the list and will be coming soon before this House for an amendment to the Constitution in this regard.

Complaints re: Manufacturing defects in Standard Diesel Vehicles

*129. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether any complaints have been received by Government regarding manufacturing defects in Standard Diesel vehicles;